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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 357/1997

New Delhi this the 24th day of September, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOJA, MEMBER (A)

Pawan Kumar S/O Vasudev,
Carpenter under Sr. Divisional
Medical Officer, Central Hospital,
Artificial Limb & Appliances Centre,
Northern Railway, Basant Lane,
New Delhi. Applicant

(By Shri B. L. Madhok for Shri B. S. Maine, Advocate)

-Versus-

1. Union of India through
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Medical Officer,
Central Hospital, Northern Railway,
Basant Lane, New Delhi.
3. The Sr. Divisional Medical Officer,
Artificial Limb and Appliances Centre,
Central Hospital, Northern Railway,
Basant Lane,
New Delhi. Respondents

(By Shri Rajinder Pandita, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

The learned counsel for applicant seeks permission to withdraw the OA. He is permitted to do so. Accordingly, the OA is hereby dismissed as withdrawn.

2. In view of the previous ordersheets recorded in the case, liberty to file fresh OA on the same

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cause of action is refused. However, if fresh cause of action arises, the applicant shall be at liberty to file a separate application.

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(K. M. Agarwal)

Chairman

R.K. Aboja

(R. K. Aboja)

Member (A)

/as/